

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Execution Application No. 41/2023**

**In**

**Original Application No. 94/2021**

**Haider Ali**

**...Applicant**

**Versus**

**Union of India & Ors.**

**...Respondent(s)**

**INDEX**

| Sr. No. | Particular                                                                                              | Page No. |
|---------|---------------------------------------------------------------------------------------------------------|----------|
| 1.      | Reply on behalf Delhi and District Cricket Association (Arun Jaitley Stadium) with supporting affidavit | 1-9      |
| 2.      | Annexure R-1: A copy of the Show Cause Notice dated 27.06.2023                                          | 10-11    |
| 3.      | Annexure R-2: A copy of the Application dated 18.08.2023 issued by DDCA to Delhi Jal Board              | 12       |
| 4.      | Annexure R-3: A copy of the reply dated 19.08.2023 to the Show Cause Notice dated 27.06.2023            | 13       |
| 5.      | Annexure R-4: A copy of the letter dated 26.02.2024 issued by the CGWB                                  | 14       |
| 6.      | Annexure R-5: A copy of the reply dated 18.04.2024                                                      | 15-17    |
| 7.      | Annexure R-6: A copy of the email dated 18.03.2025 sent by the Respondent                               | 18-27    |
| 8.      | Vakalatnama (already on record)                                                                         |          |

**FILED BY:**



**DHRUV PANDE**

**C-123 GROUND FLOOR DEFENCE COLONY**

**9910165010**

**ADV.DHRUVPANDE@GMAIL.COM**

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
Execution Application No. 41/2023**

**In  
Original Application No. 94/2021**

**Haider Ali**

**...Applicant**

**Versus**

**Union of India & Ors.**

**...Respondent(s)**

**REPLY ON BEHALF OF THE DELHI AND DISTRICT CRICKET  
ASSOCIATION IN COMPLIANCE WITH ORDER DATED 16.04.2026**

**MOST RESPECTFULLY SHOWETH:**

1. The present reply is preferred in terms of this Hon'ble Tribunal's direction dated 16.04.2026, whereby this Hon'ble Tribunal was pleased to issue notice to *inter-alia* the Answering Respondent directing the Answering Respondent to show cause as to why all activities should not be stopped on the ground of non-compliance of the Hon'ble Tribunal's order dated 15.04.2021.
2. The Answering Respondent humbly submits that the Answering Respondent has complied with all directions and orders of this Hon'ble Tribunal and continues to abide by all directions and orders of this Hon'ble Tribunal.
3. It is submitted that initially a Show Cause Notice was served vide letter no. CGWA-21/31/2020-CGWA-354 dated 27.06.2023. As per the directions of this Hon'ble Tribunal, the Secretary, Ministry of Jal Shakti held a joint meeting on 17.07.2023 with the nominees of the Ministry of Youth Affairs and Sports, representative of BCCI and CPCB to consider the issue of regulating extraction of ground water for maintenance of Cricket playgrounds.

Sh. R.R. Singh, GM/Interim CEO of the Answering Respondent and Sh. Ajay Kumar Chaurasia, Chief Engineer (Civil), DDCA attended the meeting to represent DDCA (Arun Jaitley Stadium). In pursuance of the meeting, the following Directions were issued:

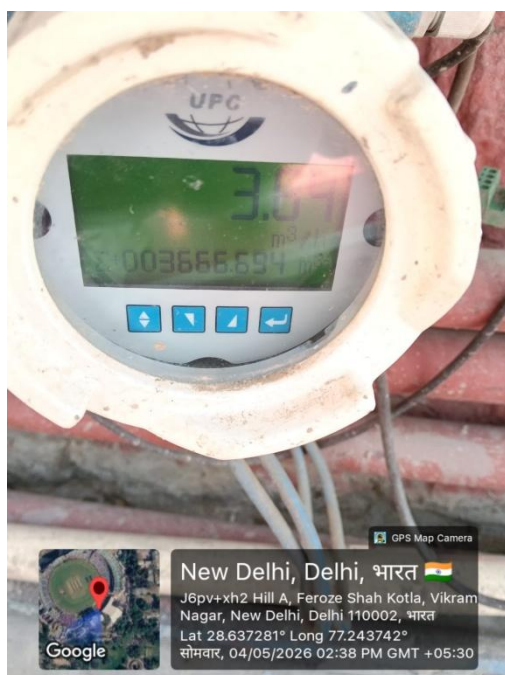
- a. To obtain an NOC from CGWA/ SGWA for withdrawal of ground water.
- b. To install STP and use the treated water for watering the Cricket Ground.
- c. To install proper Rainwater Harvesting Structures.

A copy of the Show Cause Notice dated 27.06.2023 is annexed as **Annexure R-1**

4. It is submitted that in response to the above, on 18.08.2023 Delhi Jal Board was requested to issue permission of four Tubewells to withdraw 98KLD water for domestic use and watering the Cricket Ground. A copy of the Application dated 18.08.2023 issued by DDCA to Delhi Jal Board is hereto marked and annexed as **Annexure R-2**.
5. Thereafter, the Answering Respondent vide its reply dated 19.08.2023 to the Show Cause Notice dated 27.06.2023 stated that:
  - a. That the Answering Respondent had applied for getting NOC for withdrawal of ground water.
  - b. 17 Rainwater Harvesting Structures have been constructed to recharge the entire rainfall falling in the premises of the stadium. All the structures are annually maintained.
  - c. It was further informed that the Answering Respondent had started the process of installation of STP and in April 2024, STP was installed.

A copy of the reply dated 19.08.2023 to the Show Cause Notice dated 27.06.2023 is hereto marked and annexed as **Annexure R-3**.

6. That on 26.02.2024, a letter from Head of Office, CGWB, State Unit Office, Delhi, was received to furnish the data in the given format for submission to this Hon'ble Tribunal. A copy of the letter dated 26.02.2024 issued by the CGWB is hereto marked and annexed as **Annexure R-4**.
7. Consequently, the Answering Respondent submitted its reply dated 18.04.2024 to The Head of Office, Central Ground Water Board, West Block-2, Wing -3, Sector-1, R.K. Puram, New Delhi-110066 with copy to The Member Secretary, Central Ground Water Authority, 18/11, Jamnagar House, Mansingh Road, New Delhi-110011. A copy of the reply dated 18.04.2024 is hereto marked and annexed as **Annexure R-5**.
8. Subsequently on 06.06.2024, the Delhi Jal Board granted permission of two Tubewells and seal the third Tubewell. Both the Tubewells have been fitted with Electromagnetic Water Flow Meter on 15.01.2025 and also installed a Piezometer to record the Depth to Water level and fitted with DWLR on dated 15.01.2025.



Water Flow meter at Tubewell No.1



Water Flow meter at Tubewell No.2



DWLR fitted on Pizeometer (DTW= 12.04 mbgl)

9. The Answering Respondent bona fide believed that the CGWA would duly apprise this Hon'ble Tribunal of the contents of the Answering Respondent's reply dated 18.04.2024.
10. Furthermore, on 18.03.2025, Action Taken Report was sent through email to the Chairman, CGWB, Member Secretary CGWA and all the Regional Directors of CGWB to submit the consolidated Action Taken Report to the Hon'ble NGT in Haider Ali Vs Union of India and Ors. E.A. No. 41/2023 M.A. No. 16/2023 in O.A. no.94/2021. It is relevant to note that after submission of the above reply, the Answering Respondent has not received any email or letter to furnish any information. A copy of the email dated 18.03.2025 is hereto marked and annexed as **Annexure R-6**.

11. Be that as it may, the Answering Respondent is setting out below the point-wise action taken so far in terms of this Hon'ble Tribunal's order:-

- 11.1. **Prohibiting use of ground water for maintenance of played grounds at least during the time no match is being actually played and exploring utilization of STP treated water:** It is submitted, as stated above the STP has been installed and fully functional since April 2024. The Geotag Photographs are given below:



- 11.2. **Ensuring that effective rain water harvesting and water storage/recharging systems are installed in all playgrounds to save ground water:** It is submitted that a detailed RWH proposal has been submitted to Delhi Jal Board/ Central Ground Water Authority. It is submitted that 17 Recharge Shaft of 3m diameter x 3m depth with one Borewell have been

constructed in the stadium and are maintained every year before onset of monsoon.

**11.3. Laying down mandatory requirement of engagement of an environmental expert for every cricket stadium for ensuring compliance with environmental norms:** It is submitted that in compliance with this Hon'ble Tribunal's orders, Mr. Mukesh Kumar Garg, Former Scientist CGWB has been engaged as Environmental Expert ensuring compliance with environmental norms for the stadium.

**11.4. Using every sports event with the program of awareness for environment protection:** Slogan and poster regarding water conservation and protection of environment have been displayed in and outside the stadium. As directed, DDCA has displayed posters regarding the importance of Ground Water at the LED / Standard Hoarding during the sports event held at Arun Jaitley Stadium.

**12.** In view of the aforesaid the Answering Respondent submits that the Answering Respondent has complied with the directions of this Hon'ble Tribunal and undertakes to abide by further directions as may be passed by this Hon'ble Tribunal.

**13.** In view of the aforesaid facts and circumstances, it is respectfully prayed that this Hon'ble Tribunal may be pleased to:

- a. Take the present compliance report on record
- b. Discharge the notice issued against the Answering Respondent vide order dated 16.04.2026; and/or

c. Pass such further orders as may be deemed fit and proper.



*Ashok Shrivastava*

**RESPONDENT**

**THROUGH**

*Dhruv Pande*

DHRUV PANDE

C-123 GROUND FLOOR DEFENCE COLONY

9910165010

[ADV.DHRUVPANDE@GMAIL.COM](mailto:ADV.DHRUVPANDE@GMAIL.COM)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**Execution Application No. 41/2023  
In  
Original Application No. 94/2021**

**In the matter of:**

**Haider Ali**

**...Applicant**

**Versus**

**Union of India & Ors.**

**...Respondent(s)**

**AFFIDAVIT**

I, Ashok Sharma, aged 67 years, S/o. Sh. Girdhari Lal Sharma, Secretary, Delhi and District Cricket Association, Arun Jaitley Stadium, Ferozeshah Kotla Ground, New Delhi-110002, do hereby solemnly affirm and state as under:-

1. That I am the Secretary of Respondent Delhi and District Cricket Association in the above-mentioned matter, and I am well conversant with the facts and circumstances of the case and as such I am fully competent to swear this affidavit.
2. That I state that the contents of the accompanying reply have been explained to me. I have fully understood the contents of the same and the submissions made are true and correct to the best of my knowledge and belief.



*Ashok Sharma*  
**DEPONENT**

I identify the deponent who has signed/  
put thumb impression in my presence.

# VERIFICATION:

Verified at New Delhi on this the **04 JUN 2026** day of June, 2026 that the contents of the above affidavit are true to my knowledge derived from the official records and also on the basis of information received and believed to be correct. No part of it is false and nothing material has been concealed therefrom.

## CERTIFIED THAT THE DEPONENT.

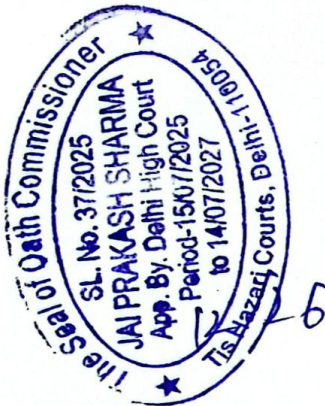
Shri/Smt./Km.....  
S/o, W/o, D/o.....  
R/o.....  
Identified by.....  
has seen.....  
That the contents of the affidavit have been read & explained to him/her and found to be correct to his/her knowledge.

Oath Commissioner, The Magistrate Courts, Delhi

04 JUN 2026



DEPONENT



C1)

File No. CGWA-21/31/2020-CGWA – 354  
Government of India  
Ministry of Jal Shakti  
Department of Water Resources, River Development & Ganga Rejuvenation  
CENTRAL GROUND WATER AUTHORITY  
18/11 Jam Nagar House, Man Singh Road, New Delhi – 110011  
cgwa-noc.gov.in

Date: 27.06.2023

**SHOW-CAUSE NOTICE**

Whereas the Central Government constituted the Central Ground Water Authority (hereafter referred to as the Authority) vide notification of the Government of India in the Ministry of Environment and Forests number S.O. 38 (E), dated the 14<sup>th</sup> January, 1997, followed by notification number S.O. 1124(E) dated 6th November, 2000 and S.O. 1121 (E) dated 13th May, 2010, for the purposes of regulation and control of ground water development and management in the whole of India and to issue necessary regulatory directions.

And whereas the Ministry of Jal Shakti has issued 'Guidelines to control and regulate ground water extraction in India' vide notification number S.O. 3289(E) dated 24th September, 2020, notified by Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, which have pan India applicability.

And whereas an Amendment Notification dated 29.03.2023 has been further issued by Ministry of Jal Shakti, published in the Gazette of India, Extraordinary, Part II, section 3, sub-section (ii), vide Notification number S.O. 1509 (E), where clause (vi) has been added to Para 4.3 of the said Guidelines which provide that ***"All stadiums, cricket grounds, and other sports grounds/courts, golf courses etc shall construct/install appropriate mechanism for artificial recharge of ground water / rain water harvesting."***

And whereas SGWA/ Concerned Department is regulating groundwater in some States and MoJS Guidelines provide that *"wherever States/ Uts have come out with their own groundwater abstraction guidelines, which are inconsistent with the CGWA guidelines, the provisions of CGWA guidelines will prevail."*

And whereas vide Order dated 15.04.2021 (copy enclosed) in Haider Ali vs. Union of India and Ors. (O.A. NO. 94/2021) passed by Hon'ble NGT, **the issue of excessive use of ground water for maintenance of Cricket playgrounds without availing alternatives, such as using STP treated water and installing rainwater harvesting systems for storing and recharge of ground water,** has been raised and the Hon'ble NGT has directed the Secretary, Ministry of Jal Shakti to hold a joint meeting with the nominees of the Ministry of Youth Affairs and Sports (not below the rank of Joint Secretary), representative of BCCI and CPCB to consider the issue of regulating extraction of ground water for maintenance of Cricket play grounds.

And whereas a list of all major stadiums has been provided by BCCI which includes Arun Jaitley Stadium, New Delhi.

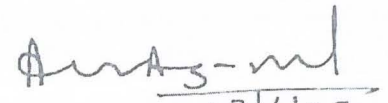
And whereas a Meeting was held on 02.06.2023 under the Chairmanship of Secretary, DoWR. Ministry of Jal Shakti with all the concerned officers / officials wherein it was directed that ***"Inspections of listed stadiums may be carried out by CGWA/ SGWA/ CPCB/ SPCB to ensure the compliance of Hon'ble NGT directives/ CGWA Guidelines/ MoHUA guidelines. Suitable penal action may be initiated in case of violations / non-compliance of guidelines issued by the Government of Indian or State Government as per Groundwater Regulation Guidelines 2020 and the Environment (Protection) Act 1986."***

And whereas, an inspection of Arun Jaitley Stadium, New Delhi was carried out by the officials of CGWB/ other concerned departments in compliance of the directions of Secretary, DoWR, Ministry of Jal Shakti, and during the inspection, it has been found that the stadium has 3 tubewells / borewells in its premises and is using groundwater without valid NOC from concerned State Ground Water Authority/ Department.

**Now therefore**, in exercise of the powers vested under Section 5 of the Environmental (Protection) Act, 1986 and Gazette Notification, S.O. 3289(E) dated 24/9/2020, the authority hereby directs you to show cause to explain the reason as to why No Objection Certificate for ground water extraction was not sought from the concerned department, i.e. CGWA/SGWA and why suitable penalty / Environmental Compensation should not be imposed for illegal withdrawal of ground water.

You are hereby given an opportunity to submit your response, in any case within 15days of receipt of this notice, failing which appropriate action will be initiated under the provisions of Environmental (Protection) Act, 1986 and Gazette Notification S.O. 3289(E), dated 24/9/2020 and its Amendment dated 29.03.2023, at your own risk, cost and responsibility for illegal withdrawal of groundwater. Please note that failure submit a response will be understood that you have nothing to say in this regard.

To  
Ajay Kumar Chaurasia  
Chief Engineer (Civil)  
Delhi and District Cricket Association (DDCA)  
akc1967@gmail.com  
ddca@ddca.co

  
(A.K. Agrawal)  
Member Secretary

Copy to:

1. The Director (GW), DoWR, RD & GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi.- for information.
2. The Chief Executive Officer Room No. 306, Varunalaya, Phase-II, Jhandewalan, Karol Bagh, New Delhi-110055, ceodelhi.djb@nic.in- for information.

(A.K. Agrawal)  
Member Secretary

3008

**DELHI & DISTRICT CRICKET ASSOCIATION**  
(AFFILIATED TO THE BOARD OF CONTROL FOR CRICKET IN INDIA)

12



FEROZSHAH KOTLA GROUND, NEW DELHI 110 002  
Ph: 23319323, 23312721, 23352667, Fax: 91-11-23722097  
CIN: U92411DL1609NPL000407  
Website: www.ddca.org

Dt: - 18-08-2023

F.No.DJB/NOC/GW-01

To,

The Executive Engineer  
Delhi Jal Board.  
Lajpat Nagar, New Delhi.

Subject: - Application for approval of withdrawal of Ground Water 98 KLD from Existing four (4) Tube bells in the DDCA (Arun Jaitley Stadium, Ferozshah Kotla Ground) Delhi.

Dear Sir,

DDCA is running the Arun Jaitley Stadium at Ferozshah Kotla Ground Delhi-2. For day to day requirement 98 KLD Ground Water is being abstracted from the existing four tube bells, it is hereby requested to accord approval of withdrawal of Ground Water 98 KLD from Existing four (4) Tube bells in the DDCA for smooth functioning of the stadium.

EE(M)-41

Diary No...266-1f...

Date...19/08/23 .....

*o/c*  
  
R. R. Singh  
GM/ Interim CEO, DDCA

**Enclosures: -**

1. Application form duly filled in.
2. Demand Draft of Rs. 500/- (D.D. No. 101927 Dt. 17-08-2023) in favor of DJB.
3. Certificate of non-availability of water from DJB.
4. Letter of Authorization in the name of Sh. R. R. Singh, GM.
5. Land Lease Deed Papers.
6. Site Plan.
7. Calculation of Water Requirement.
8. Computation of RWH Structures Yearly & Hourly potential with Design.
9. Approval of Completion of Plan by MCD.



# DELHI & DISTRICT CRICKET ASSOCIATION

(AFFILIATED TO THE BOARD OF CONTROL FOR CRICKET IN INDIA)

ARUN JAITLEY STADIUM

FEROZSHAH KOTLA GROUNDS, NEW DELHI-110 002

Tel: 23319323, 23312721, 23752667

CIN U92411DL1900NPL000407

Website: www.ddca.in

3009

13

File No. ....

Dt. 19.08.2023

To

The Member Secretary

Department of Water Resources, River Development & Ganga Rejuvenation

CENTRAL GROUND WATER AUTHORITY

18/11 Jam Nagar House, Man Singh Road, New Delhi-110011

Subject: SHOW-CAUSE NOTICE- Reg.

Ref. No.: Your letter No. CGWA-21/31/2020-CGWA – 354 dt. 27/06/2023

Dear Sir,

Kindly refer to your Show Cause Notice issued to Arun Jaitley Stadium, New Delhi and further meeting on 17.07.2023 under the Chairmanship of Secretary, DOWR, RD & GR at Shram Shakti Bhawan.

As per the instructions and guidelines following action has been taken at our end.

1. There are Seventeen (17 Nos.) of RWH structures through which entire Rain Water gets recharge.
2. We are in the process of installation of STP. Consultant is hired and it is likely to be operational by December 2023.
3. We have also applied for NOC from Delhi Jal Board for our existing four (4) Tube wells.

*(Signature)*  
19/08/2023

Ajay Kumar Chaurasia

Chief Engineer (Civil)

Delhi and District Cricket Association (DDCA)

Note: Scan Copy of all relevant documents are attached with our letter.

Received  
*(Signature)*  
21/8/23  
2383561  
(Sakshi)



CENTRAL GROUND WATER BOARD,  
STATE UNIT OFFICE-DELHI,  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WR, RD & GR,  
GOVERNMENT OF INDIA

केन्द्रीय भूमि जल बोर्ड,  
राज्य एकक कार्यालय,  
जल शक्ति मंत्रालय,  
जल संसाधन, नदी विकास एवं जल  
भारत सरकार



No. CGWB/ND/SUO/ARUNJAITLEYSTD/2023-957

To,

The District Magistrate,  
Central District,  
14, Padam Chand Marg,  
Daryaganj,  
New Delhi-110002  
Email: [dccentral@nic.in](mailto:dccentral@nic.in)

Dated: 26.02.2024.

127 FEB 2024

Sub: Siezing of illegal borewell operated at Arun Jaitley Stadium-reg.,

- Ref: (i) File No. CGWA-21/31/2020-CGWA-354 dated: 27.06.2023  
(ii) Letter No: F-70/DJB/EE(M)41/2023-24/335 dated 02.09.2023

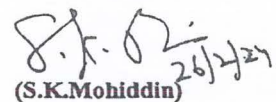
Sir,

As per the above mentioned subject, Central Ground Water Board, Ministry of Jal Shakti have held an inspection at Arun Jaitley Stadium and learnt that there are 03 working tubewells which doesn't obtain NOC either from Delhi Jal Board or from Central Ground Water Board. In this regard CGWA has issued a Show cause notice (copy attached) to Delhi and District Cricket Association (DDCA). Later on, NOC has been applied by the DDCA officials for the 04 no. of borewells operated at Arun Jaitley Stadium. During the meeting held under the chairmanship of Member, CGWA on 23.02.2024, concern Executive Engineer from DJB has informed that DAC has recommended for permission of two tube wells. Hence, the District Magistrate (Central) and Delhi Jal Board are requested to seal the third borewell which didn't obtain the NOC. Action taken report may please be furnished for submission to CGWA.

Encl: (I) Show Cause Notice

(II) Letter for seeking permission of borewells

Yours Faithfully

  
(S.K.Mohiddin)

Head of Office

Mob: 9560599977

Copy to:

- (i) The Executive Engineer (M)-41, Delhi Jal Board, Office of the Executive Engineer (M)-41, Engineers Bhawan, Andrews Ganj, New Delhi-110049.
- ✓ (ii) The Chief Engineer (Civil), Delhi and District Cricket Association, Arun Jaitley Stadium, Email: [akc1967@gmail.com](mailto:akc1967@gmail.com)
- (iii) The Chief Engineer (GW), Delhi Jal Board, Varunalaya Phase-II, Jhandewalan, Karol Bagh, New Delhi-110005.
- (iv) PS to Member, CGWA, Bhujal Bhawan, CGO Complex Road, Faridabad, Haryana-121001.

पश्चिमी ब्लॉक-2, विंग-3, सेक्टर-1 आर. के. पुरम, नई दिल्ली-110066. दूरभाष: (011)-26175377, 261753161 ई मेल:- [oiicnd-cgwb@nic.in](mailto:oiicnd-cgwb@nic.in)

West Block-2, Wing-3, Sector-1, R.K. Puram, New Delhi-110066. Ph. No. (011)-26175377, 26175316. E mail: [oiicnd-cgwb@nic.in](mailto:oiicnd-cgwb@nic.in)

3011

15'

**DELHI & DISTRICT CRICKET ASSOCIATION**

(AFFILIATED TO THE BOARD OF CONTROL FOR CRICKET IN INDIA)

ARUN JAITLEY STADIUM

FEROZSHAH KOTLA GROUNDS, NEW DELHI-110002

Tel.: 23319323, 23312721, 23752667

CIN : U92411DL1909NPL000407

Website : www.ddca.in

केंद्रीय भूमि जल बोर्ड  
Central Ground Water Board  
पश्चिम बंगाल, पश्चिम बंगाल केरल ब्लॉक 2, विंग 3  
साईट ऑफिस नई दिल्ली-110066  
नई दिल्ली-110066  
New Delhi-110066

File No.: CGWA/NOC/GW/2024-01

Dated: 18/04/2024

To

The Head of Office,  
Central Ground Water Board,  
West Block-2, Wing -3, Sector-1,  
R.K. Puram, New Delhi-110066

Subject: Furnishing of data in r/o EA No. 41/2023 MA No. 16/2023 in OA no. 94/2021-reg

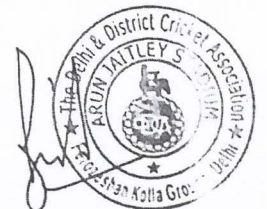
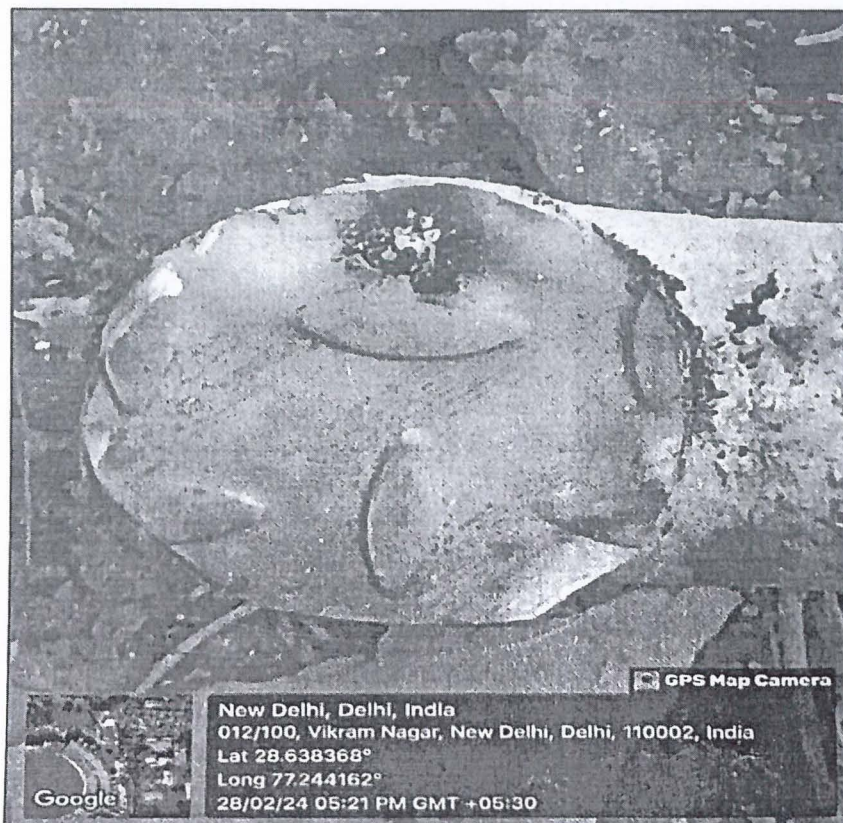
Reference: CGWB/ND/SUO/ARUNJAITLEYSTD/2023-956 dated 26/02/2024

Sir,

This has reference to the letter mentioned above. The reply in the given format is provided for submission to Hon'ble NGT order in Haider Ali Vs Union of India and Ors. EA No. 41/2023 MA No. 16/2023 in OA no. 94/2021:

**Point No.1 Status of NOC obtained from CGWA/SGWA:**

There were three working tubewell. As per direction of CGWA/ DJB one Tubewell has been sealed and at present only two working Tubewells are existing. DDCA has applied for NOC of the Tubewells and it is understood that NOC for Two Tubewell will be issued very shortly by DJB. The Geotag pic of the Sealed Tubewell is given below:



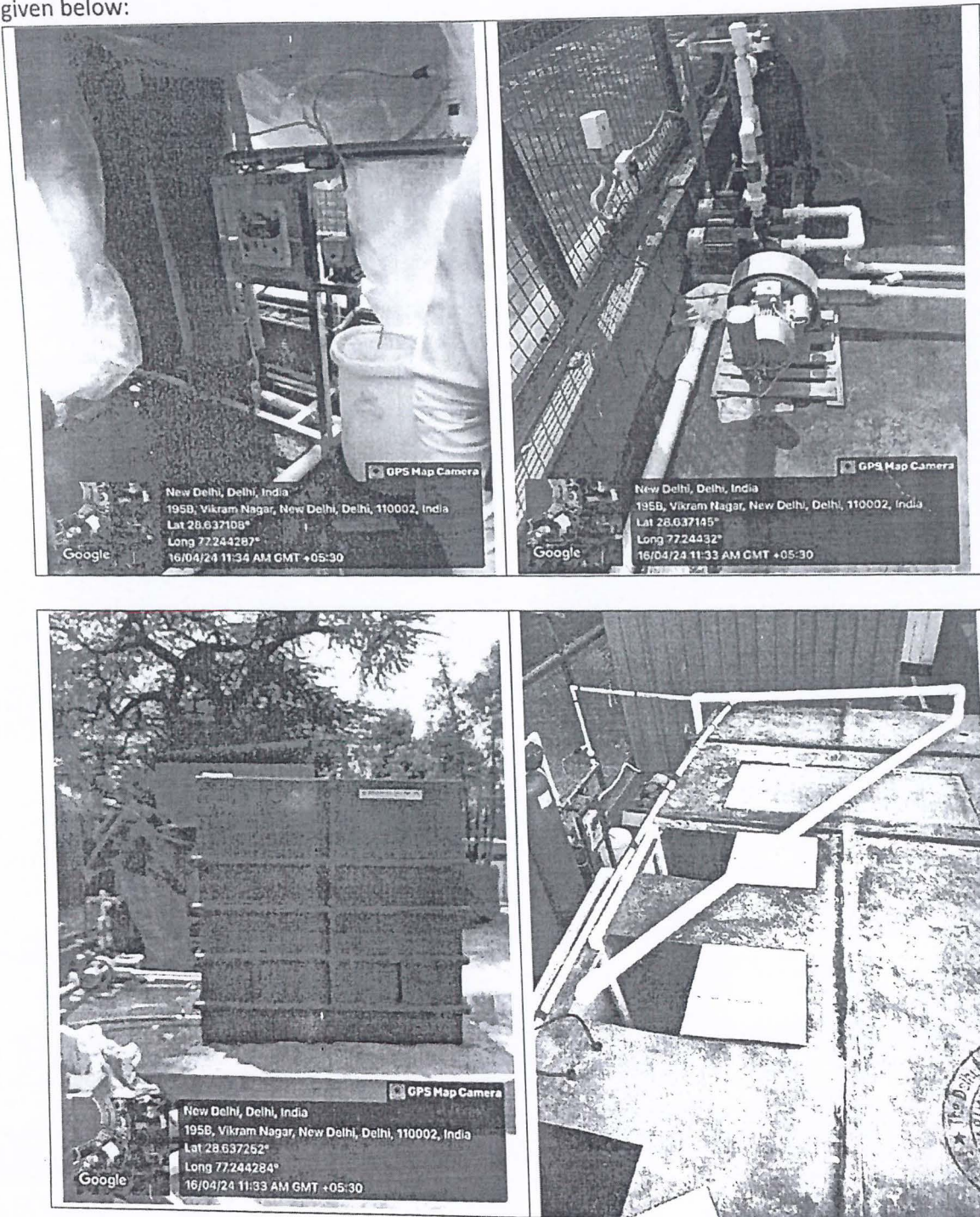
Point No.2: Status of EC imposed / received.: Nil

**Point No.3: Current Status of installation of RWH:**

Detailed RWH proposal has been submitted to DJB along with Application for NOC. It is intimated that 17 Recharge Shaft of 3m diameter x 3m depth with one Borewell have been constructed in the stadium and are well maintained.

**Point No.4: Installation of STP:**

STP of 30 KLD capacity has been installed and is working properly. The photographs are given below:



**point No.5: Status of engagement of environmental expert ensuring compliance with environmental norms.**

Mr. Mukesh Kumar Garg, Former Scientist CGWB has been engaged as environmental expert ensuring compliance with environmental norms for this stadium.

**Point No.6: Mass awareness programme /campaign launched by cricket stadium for environmental protection:**

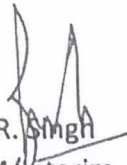
Slogan and poster regarding water conservation and protection of environment have been displayed in and out side the stadium. As directed, DDCA will display posters regarding the importance of Ground Water at the LED / Standard Hoarding during the event held at Arun Jaitley Stadium

**Point No.7: Compliance Status of Stadium where ground water is being regulated by SGWA**  
DDCA is complying with all the conditions of SGWA/DJB.

Thus, action has already been taken on all the concerned points.  
Submitted for kind information and record please.

Thanking You.

Yours Faithfully,

  
R.R. Singh  
GM/Interim – CEO



Copy to: The Member Secretary, Central Ground Water Authority, 18/11, Jamnagar House,  
Mansingh Road, New Delhi-110011

---

**Fwd: Action Taken Report in EA 41/2023 in OA 94/21 NGT (PB) Haider Ali Vs Union of India & Ors.- regarding**

---

R.R. Singh &lt;rrsingh.ddca@gmail.com&gt;

18 March 2025 at 16:06

To: S G Bhartiya <rdnr-cgwb@nic.in>, Regional Director <rdnhr-cgwb@nic.in>, Mini Chandran <rdkr-cgwb@nic.in>, "G. Krishnamurthy" <rdsr-cgwb@nic.in>, M S Rathore <rdwr-cgwb@nic.in>, Bikram Kumar Sahoo <rdser-cgwb@nic.in>, RD NWR <rdnwr-cgwb@nic.in>, "M.Sivakumar Regional Director" <rdsecr-cgwb@nic.in>, N Varadaraj <rdcr-cgwb@nic.in>, ANADI GAYEN <rder-cgwb@nic.in>, Tapan Chakraborty <rdner-cgwb@nic.in>, Ratikanta Nayak <rdwcr-cgwb@nic.in>, "Dr. P. K. Naik" <rdnccr-cgwb@nic.in>, Sh A K Biswal <rdncr-cgwb@nic.in>, N Jyothi Kumar RD SWR <rdswr-cgwb@nic.in>, Mohinder Lal Angurala <rdnwhr-cgwb@nic.in>, office <office@ksca.co.in>, cricketmaharashtra <cricketmaharashtra@yahoo.com>, gca <gca@gujaratcricketassociation.com>, pca <pca@cricketpunjab.in>, contact <contact@assamcricket.com>, jsca\_keenani <jsca\_keenani@rediffmail.com>, cab <cab@bengalcricket.com>, office <office@keralacricket.in>, admin <admin@vca.co.in>, Rajeev Shukla <rdmer-cgwb@nic.in>, OIC SUO Pune <oicpune-cgwb@nic.in>, Syed Khaja Mohiddin <oicnd-cgwb@nic.in>, office <office@cricketcsca.tv>, office <office@tnca.in>, hycricket <hycricket@rediffmail.com>, tenders <tenders@mumbaiacricket.com>, contact <contact@hpcr.cricket>, generalenquiry <generalenquiry@ddca.co>, jainpukhraj <jainpukhraj@yahoo.com>, upcaknp <upcaknp@gmail.com>, rca <rca@gmail.com>, cricketoperations <cricket.operations@mpcaonline.com>, info <info@pdcpunecricket.com>, info <info@odishacricket.in>, chaudhary <chaudhary@haryanacricket.com>, "Cc: Sunil Kumar Ambast" <chmn-cgwb@nic.in>, T B N Singh <mcgwa-cgwb@gov.in>, Bhushan Ramkrishna Lamsoge <rdcgwa-cgwb@nic.in>, VIKAS RANJAN <vikasranjan-cgwb@gov.in>, VINOD KUMAR DHAUNDIYAL <vk.dhaundiyal-cgwb@gov.in>

Dear Sir,

Action taken report at Arun Jaitley stadium is attached herewith for your kind information please.

[Quoted text hidden]

---

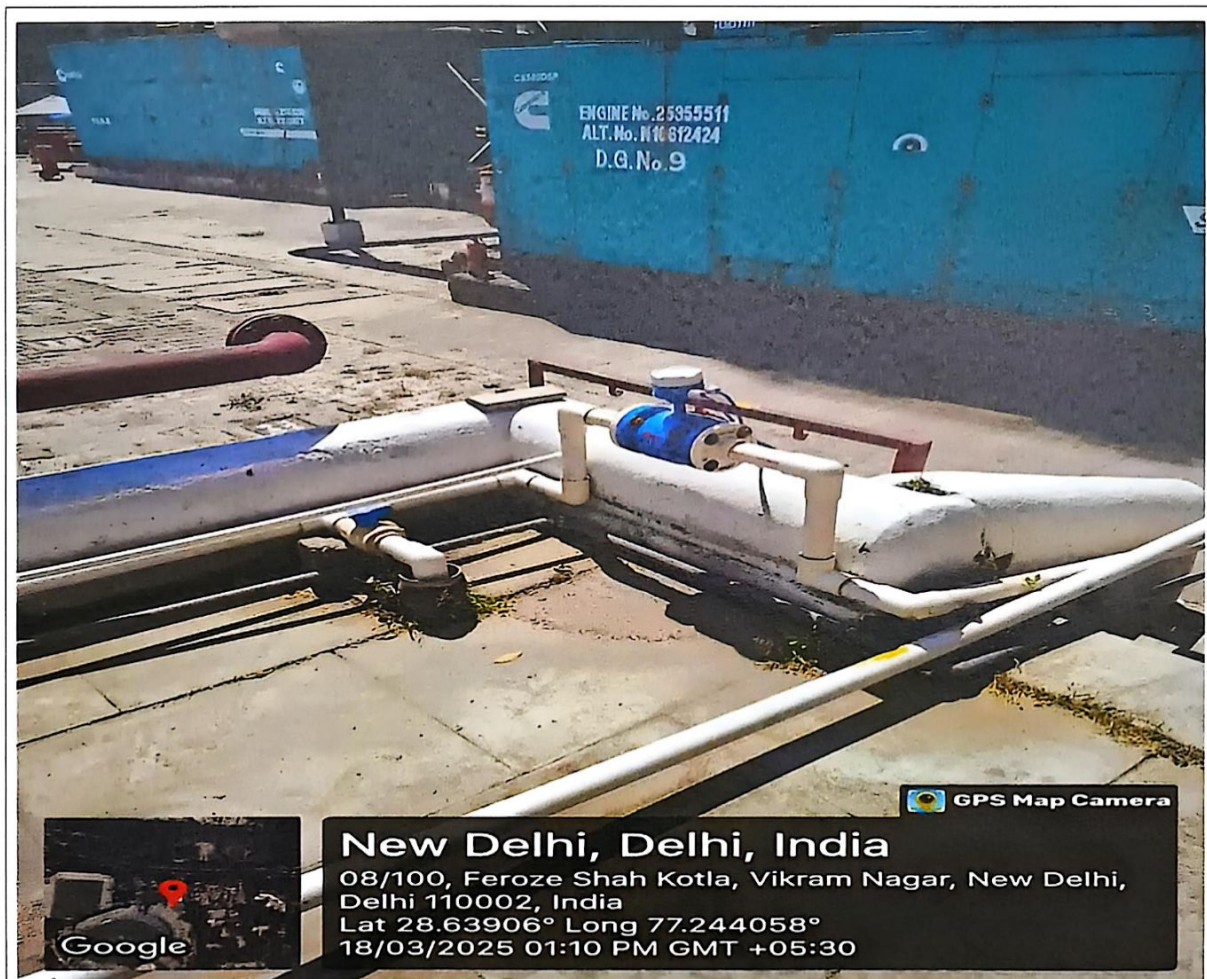
 **Action Taken Report.pdf**  
2323K

| Sl. No. | Name of Cricket Stadium     | No. & Status of BW/ TW                                        | Extent of Ground Water withdrawal (Quantum)                                                                                                                                                                                                                                                            | Status of Permission of BW (NOC from CGWA/SGWA) | Status of use of STP treated water for maintenance of Cricket Ground                                     | Status of RWH installed                                             | EC imposed | EC recovered |
|---------|-----------------------------|---------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|----------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------|------------|--------------|
| 7       | Arun Jaitley Stadium, Delhi | Permission of Two (2) Tubewells issued on 03/06/2024 by SGWA. | Water flow Meter has been installed on both the tubewells and are in working condition. The Geotag Pics of WFM installed on tubewells has been attached.<br><br>Piezometer has also been installed and it has been fitted with DWLR. The water level on 18.03.2025 was 12.44mbgl (Geotag pic attached) | Permission issued by SGWA                       | STP installed. Treated water is being used for maintenance of Cricket Ground<br><br>Geotag pic attached. | Yes<br><br>17 RWH structures have been constructed in the premises. | No         | NA           |

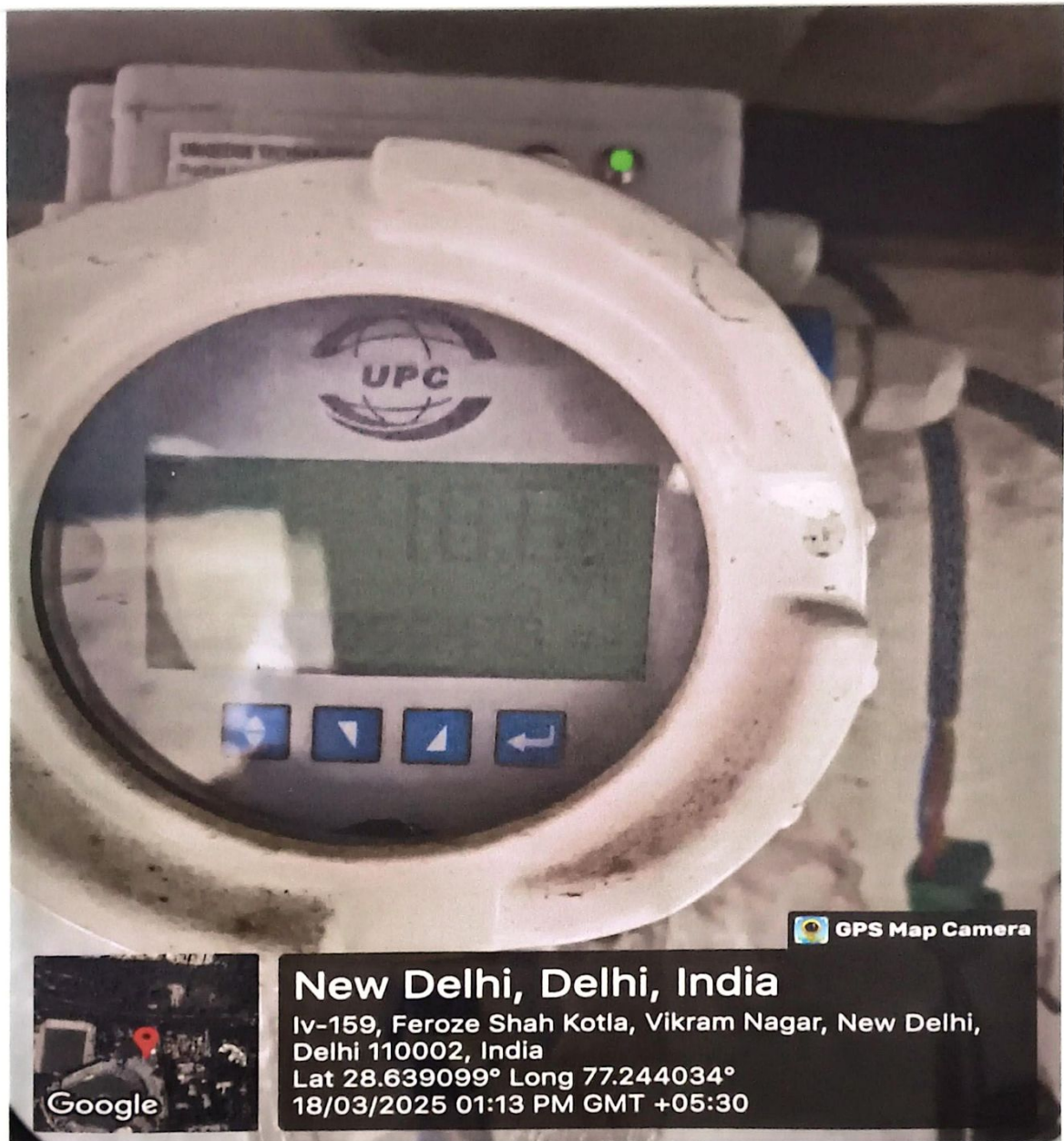
  
 18/3/25  
**R.R. SINGH**  
**GM/CEO-Interim**

Arun Jaitly Stadium  
Feroz Shah Kotla Ground  
Delhi & District Cricket Association-110002

Water flow Meter (Tubewell no.1)

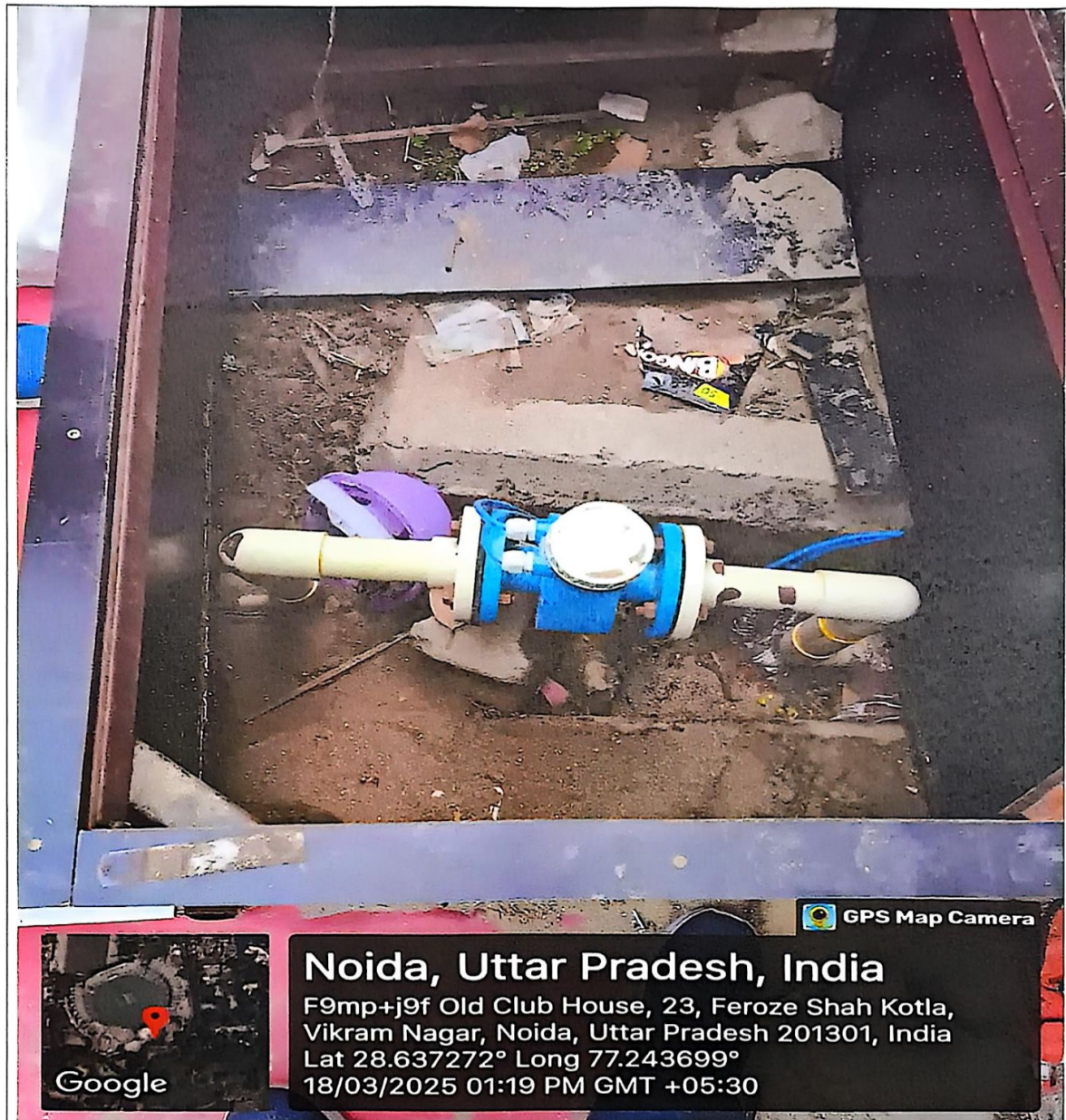


Water flow meter at tubewell no.1 (near gate no-15)



Water Flow meter (flow rate 18.68m<sup>3</sup>/hr)

Water flow Meter (Tubewell no.2)

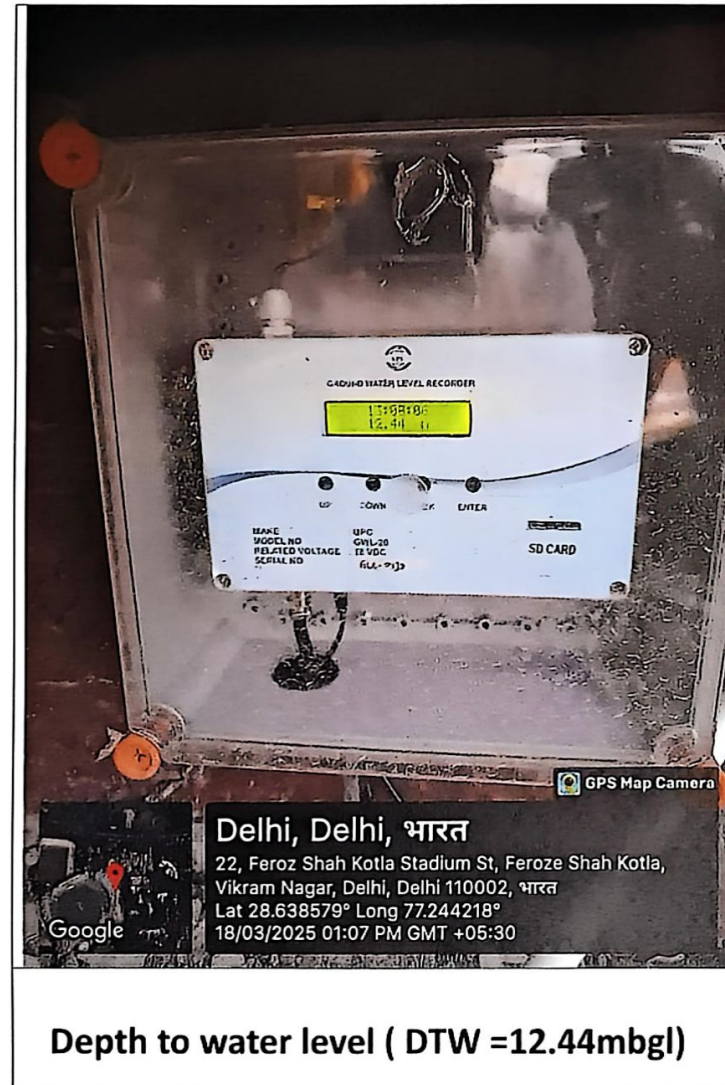


Water Flow Meter-Tubewell no.2 ( Near gate no-07)



Water Flow meter (flow rate 3.94m<sup>3</sup>/hr)

Piezometer



STP







Different Geotag Pictures of STP